

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 808/(MAH)/2017  
CA No.

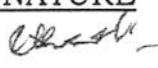
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.06.2017

NAME OF THE PARTIES: Om Industrial Corporation  
V/s.  
Gammon India Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Milash Chahal	CA	
2	Prasad N. Dixit	DGM - legal For Corporate Debtor	
3	Dalraj Thakur	Asst. Manager legal (Corporate Debtor)	

CP No.808/I&BP/NCLT/MB/MAH/2017

The professional appearing on behalf of the Petitioner was present in the morning. By the time the matter is called out second time, the Petitioner side is not present whereas the Corporate Debtor side is present. However, the Petitioner side being absent, list this matter to Tuesday, i.e., 13.6.2017 with a direction that the Petitioner side should be present before this Bench on the next date of hearing, failing which this Petition will be dismissed for default.

List this matter on 13.6.2017.

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)